

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 18<sup>th</sup> May, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 495/2014	S. Sivakumar Vs. Union of India & Ors.	Mr. T. Mohan, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar Lal, Adv. Mr. Yogeshwaran, Adv.
2.	Appeal No. 87/2014 (M.A No. 862/2014 to M.A No. 864/2014, M.A No. 1446/2016 & M.A No. 1449/2016)	Ossie Fernandes Vs. MoEF & Ors.	Mr. T. Mohan, Adv. for Appellant  Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar, Adv. Mr. Yogeshwaran, Adv.
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 492/2016	Bala Jee Jha & Anr. Vs. The Govt. (NCT) of Delhi & Ors.	Mr. Gopal Jha, Adv. for Applicants  Mr. Tarunvir Singh Khekar, Adv. for R-1&3 Mr. Dinesh Jindal, LO for DPCC Mr. Balendu Shekhar, Adv. for EDMC Mr. Gopal Jha, Adv.
4.	Original Application No. 128/2017	Devidas Khatri Vs. State of Rajasthan & Ors.	Mr. Anoop Agarwal, Adv. for Applicant  Mr. B. V. Niren, Adv. for CGSC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Anuj Bhandari, Adv. for R-5
5.	Original Application No. 144/2017	K. P. Singh & Ors. Vs. U. P. Pollution Control Board & Ors.	Mr. Prem Prakash, Adv. for Applicant  Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for State of UP Mr. Dharendra Kumar Yada, Adv. Mr. Priyanka Swami, Adv. for GNN
<b>FOR HEARING</b>			
6.	<b>M.A. No. 417/2017 IN</b> Original Application No. 618/2016	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person  Mr. Abhishek Yadav, Adv. for R-1 Mr. Pradeep Misra, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Adv. for CNCTD & Delhi Police Mr. B. V. Niren, Adv. Mr. Ravindra Kumar, Adv. for NOIDA &

			GNOIDA Mr. Divya Prakash Pande, Adv. Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv.
7.	Original Application No. 210/2016 (M.A. No. 991/2016 & <b>M.A. No. 582/2017</b> )	Karta Vikram Singh Vs. Collector/DRO-Land Acquisition Collector & Ors.	Mr. Vikram Singh, Adv. for Applicant  Dr. Abhishek Atrey, Adv. for MoEF Mr. Brijesh Panchal, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Tarunvir Singh Khehar, Adv. for R-2 to 4
8.	Original Application No. 367/2016 (M.A. No. 712/2016)	Bahadur Singh Karki Vs. Union of India & Ors.	Mr. Rajeev Singh Bisht, Adv. for Applicant  Mr. Rahul Pratap, Adv. for MoEF Ms. Divya Prakash Pandey, Adv. Mr. Vikas Malhotra, Adv. Mr. Rahul Verma, AAG with R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Ajit Sharma, Adv. for R-10 Mr. A. K. Babbar, Adv. for R-11
9.	Original Application No. 429/2016 (M.A. No. 193/2017, M.A. No. 199/2017 & <b>M.A. No. 580/2017</b> )	All India Kaimur Peoples's Front Vs. The State of U.P. & Ors.	Mr. T. N. Singh & Mr. Vikas K. Singh, Adv. for Applicant  Mr. Ankit Verma, Adv. for R-1 to 3 & 5 to 9 Mr. Balendu Shekhar, Adv. for R-10 Mr. Harin P. Raval, Sr. Adv. with Mr. M. R. Shamshad, Adv. for R-2 to 4 Mr. Aviral Dhirendra, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Madan Shrivastava, Adv.
10.	Appeal No. 127/2015	M/s Walia Construction Vs. State of Punjab & Ors.	Mr. A. R. Takkar, Adv. for Appellant  Mr. S. K. Pabbi, AAG with Mr. I. K. Kapila, Adv. for R-1, 2, 4 to 6 Mr. Naginder Benipal, Adv. for R-3 Mr. Gurmehar S. Sistani, Adv. for R-7 Mr. A. K. Prasad, Adv. for MoUD Mr. Anil Soni, AAG with Mr. Nagendar Benipal, Adv. for R-9
11.	Original Application No. 175/2015 (M.A. No. 1333/2015)	Shailesh Singh Vs. Hotel Jaypee Vasant, New Delhi & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh  Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Ruby Singh Ahuja, Adv. for R-2 Mr. A. P. Singh, Adv. for R-3 & 5 Mr. Abhimanshu Mahajan, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for R-10 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Balendu Shekhar, Adv. for SDMC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Biraja Mahapatra, Adv. Mr. Karan Dev Chopra, Adv. for Taj Hotel
12.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh  Mr. Rishab Raj Jain & Priyadarsni Gopal, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 to 10

			Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for UPPCB Mr. Balendu Shekhar, Adv. Mr. Rajkumar, Adv. for R-12 Mr. A. K. Prasad, Adv. for R-14 Mr. B. V. Niren, Adv. for CGWA
13.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi  Vs. Union of India & Ors.	Ms. Suruchi Mittal & Mr. Abhishek Gautam, Adv. for Applicant  Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 & 5 Mr. Vivek Sharma, Adv. Mr. Taruna A. Prasad, Adv. for MoEF
14.	Original Application No. 225/2014 <b>(M.A. No. 590/2017)</b>	Biswarajan Paramguru & Ors.  Vs. Union of India & Ors.	Mr. Rajesh Aggarwal, Adv. & Mr. Biswarajan Paramguru for Applicant  Mr. Vishwendra Verma, Adv. for R – 1 Ms. Kirti Mishra, Adv. for R – 3 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R – 5 Mr. Soumyajit Pani for State of Orissa Mr. Pradeep Kumar Tripathy, Adv. Mr. Rajkumar, Adv. for R - 7
15.	Original Application No. 117/2014 <b>(PH)</b>	Shantanu Sharma  Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi, Adv. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Vijay Chandra, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 Mr. Shuvodeep Roy, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-8 & 68 Mr. Rudreshwar Singh, Adv. for R-9 & 41 Mr. Shubham Bhalla, Adv. for R-11 & 69 Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45 Mr. Jayesh Gaurav, Adv. for R-19 Mr. Mukesh Verma, Adv. for R-24 & 36 Mr. Sapam B. Meitei, Adv. for R-26 & 53 Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Adv. for R-28 Mr. Abhimanyu Garg, Adv. for R-30 & 59 Mr. Aruna Mathur, Adv. for R-32 & 62 Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Mr. Anil Shrivastav, Adv. for R-39 Mr. Sibho Sankar Mishra, Adv. for R-58 Mr. Devraj Ashok for Karnataka & KPCB Mr. Gopal Singh, Adv. for State of Tripura Mr. Balendu Shekhar, Adv. for GNCTD&DPCC Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Deepak Anand, Adv.
16.	Original Application No. 499/2014	Anupam Raghav & Anr  Vs. U.O.I. & Ors.	Ms. Pooja Dhar, Adv. for the Applicant  Mr. Vikas Malhotra, Adv. for R - 1 Mr. Abhishek Yadav, Adv. for R-2 to 5, 10 & 11 Mr. Pradeep Misra, Adv. for R – 6 to 9 Mr. Roshan Lal Goel, Adv. for R – 19 Mr. Rajkumar, Adv. for CPCB Mr. Upendra Mishra, Adv. for Meghalaya Mr. Devraj Ashok, Adv. for Karnataka Mr. Shiv Mangal Sharma, AAG for RSPCB

			Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Ravikant Pal, Adv. for State of Mizoram Mr. Abhimanyu, Adv. for Puducherry Mr. R. Rakesh Sharma, Adv. for TN & TNPCB
17.	Original Application No. 102/2014 (M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015, M.A. No. 694/2015 & M.A. No. 580/2016)	Sandplast (India) Ltd. & Ors. Vs MoEF & Ors.	Ms. Tasneema Ahmadi, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren, Adv. for R–3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R-4, 12&128 Mr. Bharat Sangal, Adv. for R – 5 Mr. Biraja Mahapatra, Adv. for R–6 & 65 Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha, Adv. for R–17, 36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok, Adv. for R – 23, 42 & 62 Mr. Pankaj Mishra, Adv. for R-24, 43&105 Mr. C.D. Singh, Adv. for R – 25, 64 & 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 & 108 Mr. S.P. Singh for R – 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R-30, 50, 70, 92&112 Mr. Bikas Kar Gupta, Adv. for R-31, 51, 71 & 93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. for R-52, 94, 114&126 Mr. Avijit Roy, Adv. for R – 34 Mr. Atul Jha, Adv. for R – 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R – 47 & 67 Ms. Alpana Poddar, Adv. for R – 48 & 68 Mr. R. Rakesh Sharma, Adv. for TN&TNPCB Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R – 74 Ms. Nupur Chaudhary, Adv. for R–81 Mr. Devashish, Adv. for R – 83 Mr. Preshit Surshe, Adv. for R - 85 Mr. Avnish Alahwat, Adv. for R – 87 & 107 Mr. Anil Soni, Adv. for R – 89 Mr. Ajay Choudhary, Adv. for R-90, 110&127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R – 106 Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116 Mr. Bipin B. Singh, Adv. for R – 117 Mr. Sakshi Popli, Adv. for R – 118 Ms. Beena Rani Pandey, Adv. for R – 119 Mr. Rajiv Bansal, Adv. for R – 120 Mr. D. Bhadra, Adv. for R – 121 Mr. Nishant Pandey, Adv. for R – 122 Mr. Abhishek Thakur, Adv. for R – 123 Mr. Ashok Gupta, Sr. Adv. along with Mr. Ghanshyam, Adv. for R – 129

			<p>Mr. Ajit Pudussery, Adv. for R-130  Mr. P. Sharma, Adv. for State of Mizoram  Ms. Sakshi Popli, Adv. for NDMC  Mr. Suresh Tripathy, Adv. for DJB  Mr. A. K. Panda, Sr. Adv. for SPCB, Odisha  Mr. Rudreshwar Singh, Adv. for BPCB  Mr. Anil Grover, AAG  Ms. Hemantika Wahi, Adv. for Gujarat PCB  Mr. Vikas Singh, Sr. Adv.  Mr. Rajul Shrivastav, Adv. for MPPCB  Mr. Shuvodeep Roy, Adv. for Assam PCB  Mr. Rabin Majumder, Adv.  Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.</p>
18.	Original Application No. 308/2016	ETA Properties & Investments Private Ltd.  Vs. Union of India & Ors.	<p>Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal,  Adv. for Applicant</p> <p>Ms.Sakshi Popli,Adv. for SEIAA Tamil Nadu  Ms. Deep Shikha Bharti, Adv. for MoEF  Mr.R.Rakesh Sharma, Adv. for TN &amp; TNPCB  Mr. Tarunvir Singh Khehar, Adv. for GNCTD  Mr. Rajkumar, Adv. for CPCB  Mr. Balendu Shekhar, Adv. for EDMC</p>
19.	Original Application No. 310/2016	Shivani Constructions  Vs. Union of India & Ors.	<p>Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal,  Adv. for Applicant</p> <p>Mr. R. Rakesh Sharma,Adv. for TN &amp;TNPCB  Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu  Ms. Deep Shikha Bharti, Adv. for MoEF</p>
20.	Original Application No. 311/2016	M/s. VGN Builders Pvt. Ltd.  Vs. Union of India & Ors.	<p>Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal,  Adv. for Applicant</p> <p>Mr. R. Rakesh Sharma,Adv. for TN &amp;TNPCB  Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu  Ms. Deep Shikha Bharti, Adv. for MoEF</p>

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